

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 127/16	TP 63/17	Hearing	433(e) / 433(f)	Triveni Electroplast Pvt. Ltd. Vs Rima Transformers & Conductors Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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V.V. SREENIVASAGOWDA
V.V. Sreenivasagowda
Adv 9060331320

Respondent

V.V. Sreenivasagowda

Priya K
9986691771

petitioner

Priya K

Counsel for petitioner is present. Counsel for Respondent is also present. Counsel for respondent requested time to file objections. Counsel for petitioner reported that she has already filed Form-5. Registry is directed to check and put up note.

List it on 22.09.2017. Counsel for respondent reported that the matter is likely to be settled.

MEMBER (J)

MEMBER (T)